

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 19

C.A.(CAA)/122(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.07.2024**

NAME OF THE PARTIES: **GREENWOOD INVESTMENT (MAURITIUS)
LIMITED**

Section 230-232 & 234 of the Companies Act, 2013

ORDER

This is a petition filed in terms of Section 230 Sub Section 11 of the Code. The Ld.

Counsel for the Applicant is directed to place on record any decision in similar cases.

List this matter on Board on **02.08.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**